


For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.03.2017 to 15.03.2017 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.56,05,243/- + interest	1.3.2017	One year
2	Rs.5,45,216/- + interest Rs.5,45,214/- + interest	Both on 3.3.2017	91 days
3	Rs.80,000/- + interest	3.3.2017	Six months
4	Rs.7,530/- + interest	3.3.2017	One year
5	Rs.1,55,96,582/- + interest	5.3.2017	Six months
6	Rs.23,39,946/- + interest	9.3.2017	One year
7	Rs.1,55,957/- + interest	14.3.2017	Six months

Dated: 16.02.2017

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India